

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.255/2014

This the 29th day of January, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Dr. Davinder Kumar,
Joint Secretary, Medical Council of India,
R/o House No. 368/7, Subhas Nagar,
Gurgaon, Haryana. ... Applicant

(By Advocate: None)

Versus

1. Medical Council of India,
Pocket -14, Sector -8,
Dwarka, New Delhi.
Through President, MCI
2. Union of India,
Through Secretary,
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi.
3. Dr. Reena Nayyar,
Deputy Secretary (now illegally designated as Joint Secretary),
MCI Medical Council of India,
Pocket -14, Sector -8
Dwarka, New Delhi. ... Respondents

(By Advocate: Mr. Sanjay Kumar for
Mr. T Singhdev-R-1)
Mr. Krishna Kumar-R-2)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called twice. None for the applicant even on the revised Call. It appears that applicant has lost interest to pursue this case.

2. Therefore, the O.A. is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

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(Sudhir Kumar)
Member (A)